

B-2

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 12-A to F of 2016 with  
TP No. 12/397-398/NCLT/AHM/2016 (New)  
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014  
With CP No. 3/397-398/CLB/MB/2011 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: Karun Jain  
V/s.  
Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	HITESH BUCH	PCS	Respondent 1	H. Buch
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2.

**ORDER**

None present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent No.1. None present for other Respondent.

At request of learned PCS for Respondent.

List the matter on 16.02.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of January, 2018.